

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

O.A. No. 1517/93

Dt. of Decision : 7.12.93

1. S. Anuradha
2. B. Iqbal
3. B.S.R. Murty
4. Daphne Jamal . . . Applicants

vs

1. The Director General,
Postal Services,
New Delhi - 110 001.
2. The Chief Post Master General,
A.P. Circle,
Hyderabad - 500 001.
3. The Director of Postal Services
(HCR) O/o Chief Post Master General,
A.P. Circle,
Hyderabad-500 001. - - - Respondents.

Counsel for the Applicants : Mr. V. Venkateswara Rao

Counsel for the Respondents: Mr. N.R. Devaraj, Sr.CGSC.

CURAM:

THE HON'BLE JUSTICE SHRI V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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O.A.NO.1517/93.

JUDGMENT

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

These four applicants are working in Hyderabad Region (Posts). On 23.8.1993 a note was issued by the Director of Chief Postal Services on behalf of the Post Master General, Hyderabad calling for the names of the officials who are willing for the aptitude test to be conducted by NIC and those applicants are directed to be sent to APMG (Staff) before 27.8.1993. That note was addressed to the DPS, Hyderabad Region and also all the section supervisors in the Circle Office. Accordingly, officials in the Hyderabad Region also were asked to volunteer in regard to the same. These four applicants also volunteered. The aptitude test was conducted in two batches. Two of the applicants are in the first batch whereas the other two applicants are in the second batch.

2. The contention for the applicants is that even though they got higher merit rankings on the basis of their performance in the test, they were not allotted to work on PLI/MIS computers installed in the A.P.Circle office. Hence, this OA was filed praying for quashing the proceedings No.ST/1/7/93, dated 6.12.1993 whereby only successful employees from the circle office alone were allotted to the said work by holding that the applicants are entitled for posting to work on PLI/MIS computers installed in A.P.Circle office and for all consequential benefits such as arrears of salary and allowances etc.

3. The applicants submitted representation on 10.9.93 as against the memo dated 8.9.1993 and also representation

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Copy to :-

1. The Director General, Postal Services, Oak Sadan, New Delhi.
2. The Chief Post Master General, A.P.Circle, Hyderabad-001.
3. The Director of Postal Services (HCR) O/O Chief Post Master General, A.P.Circle, Hyderabad-001.
4. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

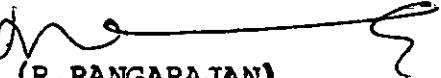
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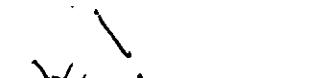
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dated 3.12.1993 when they came to know that only employees from the circle office are being allotted to the said posts.

4. It is not clear on the basis of the record produced as to how there was a change from the note dated 23.8.93 to the memo dated 8.9.1993 whereby preference was being given only to the employees of the Circle Office, when in the first instance it was intended to make open the competition to the employees in the Hyderabad Region and also in the Circle Office. In the absence of the said material and as representations are already made, we feel that it is proper to direct the 2nd respondent to dispose of the representations dated 10.9.1993 and 3.12.1993 by 31.12.1993 and if the applicants are aggrieved by the order to be passed by the 2nd respondent, they are free to move this Tribunal. We further make it clear that in case the applicants ultimately succeed, they will be entitled to the monetary benefits even from today.

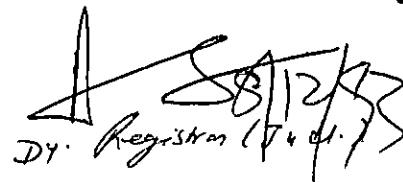
5. The OA is ordered accordingly at the admission stage. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)


(V. NEELADRI RAO)
VICE CHAIRMAN

DATED: 7th December, 1993.
Open court dictation.

vsn


D.Y. Registrar (P.C. 12/53)